

the residential premises of one of its partners namely Shri B. K. Hira, incriminating documents and small amounts of foreign currencies were seized.

On examination of a bank locker at Delhi, of Shri B. K. Hira, 20 gold sovereigns were also found. These sovereigns have been seized under the Gold (Control) Act for appropriate necessary action.

(c) Preliminary examination of the seized documents reveal *prima-facie* offences under the Foreign Exchange Regulation Act for non-repatriation of the commissions received abroad. Investigations are in progress and necessary action under the Foreign Exchange Regulation Act will be taken on completion thereof.

(d) Yes, Sir.

(e) Investigations to find out the exact amount of money involved in all the transactions are in progress.

**Publication against Chairman
United Commercial Bank**

6839. DR. BIJOY MONDAL:

SHRI MADHAV PRASAD
TRIPATHI:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of the Government has been drawn to the publication against the Chairman, United Commercial Bank in the weekly 'Blitz' dated the 6th August, 1977 and 28th August, 1977 and "Panchajanya" Hindi weekly dated the 11th December, 1977, 8th January, 1978, 19th February, 1978 and 26th February 1978;

(b) if so, what action Government have taken thereon; and

(c) will Government ensure that the Chairman, United Commercial Bank will be put off the post and hold an enquiry?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). Government have seen these reports in which certain allegations have been made against the Chairman & Managing Director of the United Commercial Bank. Reserve Bank have already looked into the allegations made in the BLITZ against the Chairman & Managing Director of the United Commercial Bank and these

were found to be not substantiated. As regards the allegations contained in the issues of the Hindi Weekly 'Panchajanya' the Reserve Bank is looking into them.

(c) The tenure of Shri V. R. Desai expired on 31st March, 1978 but he has been advised to continue in office until further orders.

**Refusal of Leave to Chairman of
National Organisation of Bank
Officers by Chairman United
Commercial Bank**

6840. DR. BIJOY MONDAL :

SHRI MADHAV PRASAD
TRIPATHI :

Will the Minister of FINANCE be pleased to state :

(a) whether in view of the attitude of Chairman of United Commercial Bank one Chairman of National Organisation of Bank Officers was refused leave due to him from 4th-6th November, 1977 to inaugurate the conference of National Organization of Bank Officers at Lucknow ;

(b) whether the Bank have transferred 8 office bearers of National Organization of Bank Officers to Orissa as a measure of victimisation and are not withdrawing transfer orders in spite of instructions from the Ministry of Finance ; and

(c) whether the organizing Secretary of National Organization of Bank Officers has not been paid salary for November and December, 1977 in time in spite of submitting proper certificates for sickness ?

THE MINISTER OF FINANCE (SHRI H. M. PATEL) :

(a) United Commercial Bank has reported that casual leave for 5th, 7th and 8th November, 1977 was not given to an Assistant General Manager of the Bank who wanted it for the purpose of attending the Conference of National Organisation of Bank Officers, U.P. Unit and the Bank's Officers Association. According to the bank, casual leave is not granted to the workmen staff or the officers for union / association work. Only special leave to certain office-bearers of the union is sanctioned for attending trade union meetings, conferences, etc. Such facilities among the officers are available at present only to the office-bearers of the majority officers' association in the Bank, viz., All India United Commercial Bank Officers' Federation.